

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the dedicated Division Bench of Hon'ble Shri Justice M.R.Pathak & Hon'ble Shri Justice Sashikanta Mishra will not function today, the 21st April, 2026.

Hon'ble Shri Justice Sashikanta Mishra will sit Singly for the entire day and take up some fresh Bail matters (ABLAPL and BLAPL) published today separately in the "Taken on Board List".

THE HIGH COURT OF ORISSA:

CUTTACK

DTD.21.04.2026

BY ORDER

SD/ SHIBASISH GIRI

DY. REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice Sashikanta Mishra today, the 21st April, 2026.

COURT NO - XII (5th FLOOR)

THE HON'BLE MR. JUSTICE SASHIKANTA MISHRA

FOR ORDERS - FRESH BAIL APPLICATIONS U/S 438 Cr.P.C.

- | | | | |
|----|--|-------------------------------------|---|
| 1) | ABLAPL/2350/2026
(i) For orders regarding ABail
(ii) Copy of order passed in
ABLAPL No. 11922 of 2025
having same FIR as flag 'A' System
generated copy of FIR
details as flag 'B'.) | SUBAS KHUNTIA
Vs | PRASANTA KUMAR SAHOO
G.R.DAS, S.K.DAS,
B.MOHANTY, B.B.PATTNAIK,
B.DASMOHAPATRA |
| | | STATE OF ODISHA | |
| 2) | ABLAPL/2351/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | KALPANA KUMARI
Vs | SEJAL NAYAK |
| | | STATE OF ODISHA | |
| 3) | ABLAPL/2352/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | SIPUN @ BINOD DEHURY
Vs | AKSHAYA KUMAR SAHOO |
| | | STATE OF ODISHA | |
| 4) | ABLAPL/2353/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | BISWARANJAN SAMAL
Vs | AKSHAYA KUMAR SAHOO |
| | | STATE OF ODISHA | |
| 5) | ABLAPL/2354/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | G. BAIRI PATRA
Vs | SANJIB KUMAR BHANJADEO
S.BALABANTRAY, B.BARIK,
A.R.DAS |
| | | STATE OF ODISHA | |
| 6) | ABLAPL/2355/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | BIBHUNA @ BUBHUNA
SAMATRAY
Vs | ASHOK KUMAR SAHOO
B.MOHAPATRA |
| | | STATE OF ODISHA | |
| 7) | ABLAPL/2356/2026
(i) For orders reg ABail
(ii) System generated copy of
FIR details as flag 'B'.) | MANASHILATA BEHERA
Vs | BHABANI SHANKAR
DASPARIDA
S.MOHAPATRA,
K.MOHANTY, A.RAY,
P.K.MALLICK, K.SETHI |

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|-------------|--|--|--|
| 8) | ABLAPL/2357/2026
(i)For orders reg ABail (ii) No FormalFIRregistered.) | STATE OF ODISHA
SAUNA CHARAN MARNDI
Vs | NIROD KUMAR SAHOO |
| 9) | ABLAPL/2358/2026
(i)For orders reg ABail (ii)System generated copy of FIRdetailsisatFlag'B'.) | STATEOFODISHA
MAHAMMED SAFIQUE
Vs | DEVASHIS PANDA
S.PANDA, A.MEHTA,
D.B.RATH, S.PATNAIK, T.
SHARMA |
| 10) | ABLAPL/2359/2026
(i)For orders regarding ABail (ii)Copyoforderspassedin ABLAPL/123/2024, ABLAPL No.390of2024havingsame FIRareatflag'A'&C respectively System generated copyofFIRdetailsisatFlag 'B'.) | STATE OF ODISHA
SUDARSHAN HARIJAN
Vs | MANORANJAN PADHY
H.DAS |
| 11) | ABLAPL/2360/2026
(i)For orders regarding ABail (ii)Copyoforderspassedin ABLAPLNo.12487of2025, ABLAPLNo.990of2026, ABLAPLNo.1386of2026 having same FIR are at flag 'A' , C , D respectivelySystem generated copy of FIR details is atFlag'B'.) | STATE OF ODISHA
RAJENDRA PALAI
Vs | PRAKASH CHANDRA DASH |
| 12) | ABLAPL/2362/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.) | STATE OF ODISHA
SUBHAM JENA @ TITA
Vs | TANMAYA KUMAR
MOHANTY
A.K.MOHANTY, S.DAS,
B.K.NAYAK |
| 13) | ABLAPL/2363/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.) | STATE OF ODISHA
SUDHAKAR DEHURY
Vs | BISHNU BRATA SINGH
P.SINHA |
| WITH | ABLAPL/2368/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.) | STATE OF ODISHA
MOHAN @ MOHANA DEHURY
VS | BISHNU BRATA SINGH
P.SINHA |
| | | STATE OF ODISHA
PARSHU DEHURY
VS | BISHNU BRATA SINGH
P.SINHA |

- ABLAPL/2434/2026
(1.ForOrdersreg.Abail.2. System generated FIR details is atflag"W".)
- STATE OF ODISHA
BAYA @ BAIDHAR DEHURY
VS
BISHNU BRATA SINGH
P.B.SINHA
- ABLAPL/2447/2026
(i)ForordersregAbail(ii) System generated FIR details at flag"B"maykindlybeseen.)
- STATE OF ODISHA
DIPU DEHURY
VS
BISHNU BRATA SINGH
P.SINHA
- ABLAPL/2449/2026
(i)ForordersregAbail(ii) System generated FIR details at flag"B"maykindlybeseen.)
- STATE OF ODISHA
GOURANGA DEHURY
VS
BISHNU BRATA SINGH
P.B.SINHA
- 14) ABLAPL/2364/2026
(I)I.No-258/2026forinterim protection is at flag-"Z". (II)Sys. gen.FIR match case details is atflag'A'.)
- STATE OF ODISHA
SANJAY NARAYAN HOWLADER @ SANJAYHOWLADER@ SANJAYHOWLDAR
Vs
SURENDRA KUMAR MISHRA
- 15) ABLAPL/2365/2026
()For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)
- STATEOFODISHA PRASAN
KUMAR BEHERA
Vs
SANJIT MISHRA
R.S.SAMAL, S.R.SUBUDHI
- 16) ABLAPL/2366/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)
- STATE OF ODISHA
BIKALA CHARAN SAHOO
Vs
BIJAYANANDA DASH
S.DASH, K.K.BEHERA
- 17) ABLAPL/2367/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)
- STATE OF ODISHA
DINABANDHU SAHU
Vs
BIKASH KARNA
S.S.DASH, A.K.DASH,
R.DANGRI
- 18) ABLAPL/2369/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)
- STATE OF ODISHA
BHOLA TARAI @ PRASAD
TARAI
Vs
ANUPAM DASH
D.K.PATRA, S.SAHOO,
R.PANDA
- 19) ABLAPL/2370/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)
- STATEOFODISHA SUBASH
JENA @ SUBASW
JENA
Vs
DALIRANI BEHURAY
S.BAHADUR, L.BEHURAY
- STATE OF ODISHA

20)	ABLAPL/2372/2026 (For orders reg. Abail. (II)Sys. gen. FIRmatchcasedetailsis atflag'A'.)	RAKESH KUMAR SAHOO Vs	AMULYA RATNA PANDA S.SAHOO,S.DASH
WITH	ABLAPL/2527/2026 (For orders reg. Abail. (II)Sys. gen. FIRmatchcasedetailsis atflag'A'.)	STATE OF ODISHA NIRANJAN SAHOO Vs	AMULYA RATNA PANDA S.DASH,S.SAHOO
21)	ABLAPL/2373/2026 (For orders reg. Abail. Sys. gen. FIR match case details is at flag 'A'.)	STATE OF ODISHA BISWA @ BISWAJIT MAHALIK Vs	KULDEEP MOHANTY A.DASH,A.KAMAL S.K.MOHANTY
WITH	ABLAPL/12340/2025 (Forordersreg.ABAIL.Ld. Counsel for the state to obtain casediary.Interimorder passed earlier shall continue till nextdate.Systemgen.updated FIRdetailsisatflag-'A2'.For orders reg. ABAIL. Interim orderpassedearliershall continue till next date System gen.updatedFIRdetailsisat flag-'A3'.)	STATE OF ODISHA KANHUA @ KANHU MAHALIK Vs	KULDEEP MOHANTY A.DASH, A.KAMAL, R. R.DAS
22)	ABLAPL/2374/2026 (For orders reg. Abail. (II)Sys. gen. FIRmatchcasedetailsis atflag'A'.)	STATE OF ODISHA NEWTAN DIGAL @ NEUTON DIGAL Vs	AMULYA RATNA PANDA S.SAHOO,S.S.DASH
WITH	ABLAPL/2377/2026 (For orders reg. Abail. (II)Sys. gen. FIRmatchcasedetailsis atflag'A'.)	STATE OF ODISHA MARIADIGAL Vs	AMULYA RATNA PANDA S.DASH,S.SAHOO
23)	ABLAPL/2375/2026 (I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.(III)Copyofthe earliestdisp.orderpassedin ABLAPL/14318/2025isatflag-"Z".)	STATE OF ODISHA BIKRAM BEHERA Vs	SANJIT MISHRA R.S.SAMAL, S.R.SUBUDHI
24)	ABLAPL/2376/2026 (I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.)	STATE OF ODISHA RAJESH SETHI @ RAJA Vs	SANJIT MISHRA R.S.SAMAL, S.R.SUBUDHI
		STATE OF ODISHA	

- 25) ABLAPL/2378/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.(III)Copyofthe earliestdisp.orderpassedin ABLAPL/12678/2025isatflag-"Z".)
- DHANESWAR PARIDA
Vs
- AMLAN SHAKTI PAUL
A.MOHANTY
- 26) ABLAPL/2379/2026
(I)For orders reg. Abail. (II)Sys. gen.FIRmatchcasedetailsis atflag'A'.(III)Copiesofdisp. orderpassedin ABLAPL/12195/2023and ABLAPL/11375/2025 are at flag-"P"&"Q"resp..)
- STATE OF ODISHA
RAMBHA MEHER @ RAMA
Vs
- JUGALA KISHORE PANDA
S.S.DASH,B.KARNA,
A.K.DASH
- 27) ABLAPL/2380/2026
(I)For orders reg. Abail. (II)No FIRregistered.)
- STATE OF ODISHA
SIDHARTHA CHOUDHURY
Vs
- BHABANI PRASAD SAMAL
G.SAMANTRAY,S.K.ROUT
- 28) ABLAPL/2381/2026
(For orders reg. A.bail. System gen.FIRmatchcasedetailsis atflag"A".)
- STATEOFODISHA
PREMANSU CHAND
Vs
- JUGALA KISHORE PANDA
S.S.DASH,B.KARNA,
A.K.DASH
- WITH** ABLAPL/2840/2026
(For orders reg. A.bail. System gen.FIRmatchcasedetailsis atflag"A".)
- STATE OF ODISHA(VIG.)
NIHARIKA NAYAK
VS
- BISHNU PRASAD PRADHAN
B.R.SAHU,H.K.KHANDAL,
A.SAGAR
- 29) ABLAPL/2382/2026
(I)For orders reg. A.bail. (II)Copiesofdisposalorders passedinABLAPLNos-2636/2025,7146/2025&9681/2025 arising out of same FIRareatflag"A" , flag"B"&flag"C"respectively. (III)Systemgen.FIRmatch case detailsisatflag"D".)
- STATE OF ODISHA(VIG.)
RABIN SAHIS @ RABINDRA KU.SAHIS
Vs
- DIPTIREKHA NANDA
D.P.DHAL, A.MISHRA, B. SAHU,S.L.DHAL
- 30) ABLAPL/2383/2026
((I)For orders reg. A.bail. (II)Systemgen.FIR match case detailsisatflag"A".)
- STATE OF ODISHA
CHAITANYA NAYAK @ NAIK
Vs
- SHIBANI SHANKAR
PRADHAN
S.K.MISHRA, B.P.PRADHAN,
J.R.PUROHIT
- 31) ABLAPL/2384/2026
(I)For orders reg. A.bail. (II)Systemgen.FIR match case detailsisatflag"A".)
- STATE OF ODISHA
DEBASIS DASH@ DEBASHIS DAS@ MUSA
Vs
- BIJAY KUMAR BEHERA

- 32) ABLAPL/2385/2026
 ((I)For orders reg. A.bail.
 (II)Systemgen.FIR match case
 detailsisatflag"A".) STATE OF ODISHA
 AKHUN BEHERA @ BAPINA @
 PRADEEPBEHERA DIBYA JYOTI SAHOO
Vs D.SAHOO
- 33) ABLAPL/2386/2026
 (For orders reg. A.bail. System
 gen.FIRmatchcasedetailsis
 atflag"A".) STATEOFODISHA NIRMAL
 CHANDRA PATRA LALITENDU BHUYAN
Vs
- WITH** ABLAPL/2388/2026
 (For orders reg. A.bail. System
 gen.FIRmatchcasedetailsis
 atflag"A".) STATE OF ODISHA
 SIBA PRASAD MAHARANA LALITENDU BHUYAN
VS
- 34) ABLAPL/2387/2026
 (For orders reg. A.bail. System
 gen.FIRmatchcasedetailsis
 atflag"A".) STATE OF ODISHA
 RATNAKAR SETHY BIDESHI KUMAR GHADEI
Vs D.P.K.BHUYAN
- 35) ABLAPL/2389/2026
 ((I)For orders reg. A.bail.
 (II)Systemgen.FIR match case
 detailsisatflag"A".) STATE OF ODISHA
 BIKRAM KESHARI KHATEI AMITAV TRIPATHY
Vs A.K.BEHERA(3)
- 36) ABLAPL/2390/2026
 (For orders reg. A.bail. No
 FormalFIR.) STATE OF ODISHA
 GOURAB KUMAR DAS BIBHUTI BHUSAN SWAIN
Vs D.K.PANDA,M.NANDY
- 37) ABLAPL/2391/2026
 (For orders reg. A.bail. System
 gen.FIRmatchcasedetailsis
 atflag"A".) STATEOFODISHA(VIG.)
 DILLIP PRADHAN @ DILLIP
 KUMAR PRADHAN MOHENDRA KUMAR
Vs MOHAPATRO
 S.KHAN
- 38) ABLAPL/2392/2026
 (For orders reg. A.bail. System
 gen.FIRmatchcasedetailsis
 atflag"A".) STATE OF ODISHA
 RAHUL PARMAR RAJESH RANJAN SAHOO
Vs MANOJ KUMAR PANDA
 K.GAYA,S.N.GAYA
- STATE OF ODISHA

- 39) ABLAPL/2394/2026
(For orders reg. A. bail. Copy of the earliest disposed of ABLAPL No-12990/2025 arising out of same FIR is at flag "A". Copy of the common disposal order passed in ABLAPL Nos-14573/2025 & 14588/2025 arising out of same FIR is at flag "B". System gen. FIR match case details is at flag "C".)
- SUJIT NAYAK @ SUJIT KUMAR NAYAK
Vs
- TARA PRASAD MOHAPATRA
M. MISHRA, R. PRADHAN
- 40) ABLAPL/2396/2026
(For orders reg. A. bail. System gen. FIR match case details is at flag "A".)
- STATE OF ODISHA
AJAYA KUMAR PATRA
Vs
- TARA PRASAD MOHAPATRA
M. MISHRA
- 41) ABLAPL/2397/2026
(For orders reg. A. bail. System gen. FIR match case details is at flag "A".)
- STATE OF ODISHA
PRADEEP KUMAR MOHAPATRA
Vs
- RABI NARAYAN PANDA
B. K. NAYAK, S. K. SETHI
- 42) ABLAPL/2398/2026
(For orders reg. A. bail. System gen. FIR match case details is at flag "A".)
- STATE OF ODISHA
KANHU @ KAHNU CHARAN PALTASINGH
Vs
- ASIT KUMAR JENA
- 43) ABLAPL/2399/2026
(For orders reg. A. bail. Copies of disposed off ABLAPL Nos-10249/2025, 14708/2025, 15062/2025 & 809/2026 arising out of same FIR are at flag "A", flag "B", flag "C" & flag "D" respectively. System gen. FIR match case details is at flag "1".)
- STATE OF ODISHA
PURUSOTTAM NAYAK
Vs
- SUCHISMITA DASH
- 44) ABLAPL/2400/2026
(A withdrawal memo filed by the counsel for the petitioner to withdraw the case is at flag "1". System gen. FIR match case details is at flag "A".)
- STATE OF ODISHA
JYOTI PRAKASH SAMANTA
Vs
- ASHOK KUMAR JENA
K. C. SAHOO,
S. PRIYADARSHINI
- 45) ABLAPL/2401/2026
(For orders reg. A. bail. Sys gen FIR details match search criteria is at flag-A.)
- STATE OF ODISHA
MONAJ SINGH @ MANOJ KUMAR SINGH
Vs
- ABHAS MOHANTY
P. PATNAIK, J. SAHOO,
A. MOHANTY, S. S. LENKA,
A. K. BISWAL, R. DASH

STATE OF ODISHA

- 46) ABLAPL/2402/2026
A Memohasfiledbythe MANISHA SENAPATI ASHOK KUMAR JENA
counselforthepetitionerisat flag-Kfor" Vs K.C.SAHOO,
Withdrawal"ofthe Abail application. S.PRIYADARSINI
Up-dated-Sys
genFIRdetailsmatchsearch
criteriaisatflag-B.)
- 47) ABLAPL/2403/2026 STATE OF ODISHA
(For orders reg Abail. Sys gen SUDHANSU MOHANTY @ DON BRAHMANANDA TRIPATHY
FIRdetailsmatchsearch Vs B.TRIPATHY,H.BANSAL
criteriaisatflag-A.)
- 48) ABLAPL/2404/2026 STATE OF ODISHA
(For orders reg Abail.Sys gen AJAYA KUMAR BARIK DEBASIS SAHOO
FIRdetailsmatchsearch Vs D.K.RAJ
criteriaisatflag-A.)
- 49) ABLAPL/2406/2026 STATE OF ODISHA
(For orders reg Abail.Up-dated- SHIBA SAHOO DEEPAK KUMAR RATHA
SysgenFIRdetailsmatch Vs D.K.MOHANTY, P.R.BEHERA
searchcriteriaisatflag-B.)
- WITH** ABLAPL/2408/2026 STATE OF ODISHA
(For orders reg Abail.Up-dated- TAPAN SAHOO DEEPAK KUMAR RATHA
SysgenFIRdetailsmatch VS D.K.MOHANTY, P.R.BEHERA
searchcriteriaisatflag-B.)
- 50) ABLAPL/2407/2026 STATE OF ODISHA
(For orders reg Abail.Sys gen MANASHA RANJAN TRIPATHY MALAYA KUMAR
FIRdetailsmatchsearch Vs SWAIN,S.HARICHANDAN
criteriaisatflag-A.) JAYADEBA BEHERA
P.K.SAMAL, B.MISHRA,
S.MISHRA

STATE OF ODISHA

FOR ORDERS - FRESH BAIL APPLICATIONS U/S 439 Cr.P.C.

- 51) BLAPL/1874/2026 SARBANAM SABAT SASWATA PATNAIK
For orders reg. Bail. System Vs S.PATNAIK,A.SAHU,
generatedFIRmatchcharising A.MOHANTY, P.DASH
out of same FIR no. isat Flag-A.
- WITH** BLAPL/2132/2026 STATE OF ODISHA (EOW)
Fororders reg bailwithsystem VS BISHNU PRASAD PRADHAN
generated FIR details is at Flag B.R.SAHU
Almaykindlybeseen
- BLAPL/2256/2026 STATE OF ODISHA (EOW)
Fororderreg.Baili)System generated BIKRAM KESARI SAHOO ABHINANDAN PRADHAN
copy of FIR details matchisatflag- VS S.HOTA
B.

52) BLAPL/1875/2026
 For orders reg. Bail. The disp. STATE OF ODISHA
 of order in BLAPL no. DURGA SANKAR PATTNAIK @ RAMESH CHANDRA
 12824/2024, 3768/2025, BHIKARI MAHARANA
 4873/2025 & 7865/2025 arising Vs A.K.MOHARANA
 out of same FIR no. and of the
 same petitioner is at Flag-A1,
 A2, A3 & A4. The disp. of
 common order in BLAPL no.
 8251/2025, 8410/2025 & 8388/2025a
 rising out of same
 FIR no. and of the same
 petitioner is at Flag-A5. The
 disp. of common order in
 BLAPL no. 11439/2025,
 11703/2025 & 12526/2025 arising
 out of same FIR no. and
 of the same petitioner is at
 Flag-A6. System generated FIR
 match is at Flag-B.

WITH BLAPL/13536/2025
 Order no. 01 dtd. 23.12.25 may STATE OF ODISHA
 kindly be seen. For orders reg. JAGA BAHADUR @ BAKADI RAMESH CHANDRA
 Bail. Copy of disposal order VS MAHARANA
 passed in BLAPL 3768/25, A.K.MOHARANA
 8251/25, 11439/25 with same
 FIR no. are at flag 'A1', 'A2',
 'A3' respectively. Sys. gen. updated
 FIR match case details is at flag 'D'.

BLAPL/2751/2026
 For orders reg. Bail. Copy of disposal STATE OF ODISHA
 order passed in BLAPL BISHAL PATTANAIAK MANAS RANJAN KHATUA
 12824/24 with same FIR no. is VS W.KHAN
 at flag 'A'. Sys. gen. FIR match
 case details is at flag 'B'.

53) BLAPL/1877/2026
 For orders reg. Bail (i) The disp. STATE OF ODISHA
 of order in BLAPL no. SUDHIR SAHU RAMESH CHANDRA
 3962/2025, 3996/2025, Vs MAHARANA
 4063/2025, 4341/2025 & 6725/2025 arising out of same FIR no. is at Flag-A1, A.K.MOHARANA
 A2, A3, A4 & A5. (BLAPL no.
 4341/2025 &
 6725/2025 being of the same
 petitioner) (ii) System generated
 FIR match is at Flag-B.

STATE OF ODISHA

- 54) BLAPL/1878/2026
For orders reg. Bail System generated FIR match arising out of same FIR no. isat Flag-A.
- MAHENDRA PATRA
Vs
- BIKASH KARNA
S.S.PRADHAN, A.K.DASH,
R.DANGRI
- 55) BLAPL/1879/2026
For orders reg. Bail (i) The disp. of order in BLAPL no. 29445/2012, 29024/2012, 137/2013, 4344/2013, 4305/2013, 19418/2013, 9959/2013, 25514/2013, 24397/2013, 3068/2014, 3952/2014, 15899/2014, 7193/2015, 5507/2016 & 4030/2017 arising out of same FIR no. isat Flag-A1, A2, A3, A4, A5, A6, A7, A8, A9, A10, A11, A12, A13, A14 & A15. (BLAPL no. 4305/2013 being of the same petitioner) (ii) System generated FIR match is at Flag- B.
- STATE OF ODISHA
CHITRASEN PARIDA
Vs
- NARENDRA PRASAD RATH
B.JALLI, P.K.NAYAK
- 56) BLAPL/1881/2026
For order reg. Bail. i) The earliest disp. of copy of BLAPL No. 10575/2025 (same petitioner) arising out of same FIR isat flag-'A'. ii) System generated copy of FIR details match isat flag-B.
- STATE OF ODISHA
SANJAYA MOHAPATRA
Vs
- ROHITRANJAN RAY
P.K.SAMAL, N.K.SEN
- 57) BLAPL/1882/2026
For order reg. Bail. i) Disp. of copies of BLAPL Nos. 12412/2025, 10983/2025, 11079/2025 & 11080/2025 arising out of same FIR are at flag-A1 to A4 respectively. ii) System generated copy of FIR details match isat flag-B.
- STATE OF ODISHA
BANAMALI MALLICK
Vs
- JYOTIRMAYA SAHOO
S.K.PATTNAIK
- WITH** BLAPL/1886/2026
For order reg. Bail. i) Disp. of copies of BLAPL Nos. 12412/2025, 10983/2025, 11079/2025 & 11080/2025 arising out of same FIR are at flag-A1 to A4 respectively. ii) System generated copy of FIR details match isat flag-B.
- STATE OF ODISHA
KESWAR MALLICK
VS
- JYOTIRMAYA SAHOO
S.K.PATTNAIK
- STATE OF ODISHA

BLAPL/1887/2026
For order reg. Bail. i) Disp. of
copiesofBLAPL
Nos.12412/2025,10983/2025,11
079/2025&11080/2025arising
out of same FIR are at flag-A1
toA4respectively.ii)System
generatedcopyofFIRdetails
matchisatflag-B.

KALIA MALLIC @ KALIA
MALLICK @CHAITANYA
MALLIK@ CHAITANYA
MALLICK
VS

JYOTIRMAYA SAHOO
S.K.PATTNAIK

BLAPL/1889/2026
For order reg. Bail. i) Disp. of
copiesofBLAPL
Nos.12412/2025,10983/2025,11
079/2025&11080/2025arising
out of same FIR are at flag-A1
toA4respectively.ii)System
generatedcopyofFIRdetails
matchisatflag-B.

STATE OF ODISHA
MOHAN MALLICK
VS

JYOTIRMAYA SAHOO
S.K.PATTNAIK

BLAPL/1890/2026
For order reg. Bail. i) Disp. of
copiesofBLAPL
Nos.12412/2025,10983/2025,11
079/2025&11080/2025arising
out of same FIR are at flag-A1
toA4respectively.ii)System
generatedcopyofFIRdetails
matchisatflag-B.

STATE OF ODISHA
DAMODAR MALLICK
VS

JYOTIRMAYA SAHOO
S.K.PATTNAIK

BLAPL/1891/2026
For order reg. Bail. i)Disp. of
copiesofBLAPL
Nos.12412/2025,10983/2025,11
079/2025&11080/2025arising
out of same FIR are at flag-A1
toA4respectively.ii)System
generatedcopyofFIRdetails
matchisatflag-B.

STATE OF ODISHA
CHAITANYA MALLICK
VS

JYOTIRMAYA SAHOO
S.K.PATTNAIK

BLAPL/1892/2026
For order reg. Bail. i) Disp. of
copiesofBLAPL
Nos.12412/2025,10983/2025,11
079/2025&11080/2025arising
out of same FIR are at flag-A1
toA4respectively.ii)System
generatedcopyofFIRdetails
matchisatflag-B.

STATE OF ODISHA
SANTOSH MALLICK
VS

JYOTIRMAYA SAHOO
S.K.PATTNAIK, R.K.DASH

STATE OF ODISHA

	BLAPL/1893/2026 For order reg. Bail. i) Disp. of copies of BLAPL Nos. 12412/2025, 10983/2025, 11079/2025 & 11080/2025 arising out of same FIR are at flag-A1 to A4 respectively. ii) System generated copy of FIR details match is at flag-B.	SANKAR MALLICK Vs	JYOTIRMAYA SAHOO S.K.PATTNAIK
	BLAPL/1894/2026 For order reg. Bail. i) Disp. of copies of BLAPL Nos. 12412/2025, 10983/2025, 11079/2025 & 11080/2025 arising out of same FIR are at flag-A1 to A4 respectively. ii) System generated copy of FIR details match is at flag-B.	STATE OF ODISHA LACHAMAN MALIK @ LACHAMAN MALLICK @ LAXMAN MALLICK @ LACHAMAN Vs	JYOTIRMAYA SAHOO S.K.PATTNAIK, R.K.DASH
58)	BLAPL/1883/2026 For order reg. Bail. i) System generated copy of lower court match is at flag-B.	STATE OF ODISHA U.SHAGAR DORA Vs	BISWA RANJAN DAS P.SATAPATHY
59)	BLAPL/1884/2026 For order reg. Bail. i) System generated copy of FIR details match is at flag-B.	STATE OF ODISHA AJIBA DALAI Vs	TARA PRASAD MOHAPATRA M.MISHRA
60)	BLAPL/1885/2026 For order reg. Bail. i) System generated copy of FIR details match is at flag-B.	STATE OF ODISHA CHITRA MAHANANDA @ BAG Vs	RITURANJAN CHHOTARAY A.ROUT, A.K.PATNAIK
61)	BLAPL/1888/2026 For order reg. Bail. i) System generated copy of FIR details match is at flag-B.	STATE OF ODISHA ASHOK KUMAR ROUL @ BABULA Vs	DURGA PRASAD PATTANAİK B.K.PARDHI, A.BEHERA
62)	BLAPL/1895/2026 For order reg. Bail. i) The earliest disp. of copy of BLAPL No. 1167/2026 arising out of same FIR is at flag-'A'. ii) System generated copy of FIR details match is at flag-B.	STATE OF ODISHA PRADEEP BEHERA Vs	SMRUTI RANJAN ROUT K.CH.BEHERA

STATE OF ODISHA

WITH	BLAPL/2681/2026 i)ForordersregBail.ii)Sys genFIRdetailsmatchsearch criteriaais at flag-A. iii) Copy of dispoforderpassedinBLAPL No.1167/2026isatflag-B.	SOURAV @ SOURABHA SINGH SAMANTA VS	PRAJIT KUMAR PRADHAN S.NAYAK
	BLAPL/2682/2026 i)ForordersregBail.ii)Sys genFIRdetailsmatchsearch criteriaais at flag-A. iii) Copy of dispoforderpassedinBLAPL No.1167/2026isatflag-B.	STATE OF ODISHA BIKASH KUMAR DAS VS	PRAJIT KUMAR PRADHAN S.NAYAK
63)	BLAPL/1896/2026 For order reg. Bail. i) System generatedcopyofFIRdetails match isat flag-B.	STATE OF ODISHA MITALI SAMANTASINGHAR Vs	ASHUTOSH MISHRA
64)	BLAPL/1897/2026 For order reg. Bail. i) System generatedcopyofFIRdetails match isat flag-B.	STATE OF ODISHA GOBINDA CHANDRA JENA Vs	SONALI ROUT S.N.GAYA, R.K.NAYAK
65)	BLAPL/1898/2026 Fororderreg.Bail.i)System generated copy of lower court matchisatflag- B.	STATE OF ODISHA SURYAKANTA MAHAPATRA Vs	PRAFULLA KUMAR KHATEI R.R.RAY
66)	BLAPL/1899/2026 Fororderreg.Bail.i)System generated copy of lower court matchisatflag- B.	STATE OF ODISHA PAHALBAN KEVAT Vs	BIJAYA KUMAR RAGADA L.N.PATEL,M.SAHOO, A.RAY, P.E.DASH, A.MOHANTY, S.PANDA
67)	BLAPL/1900/2026 Reg: bail System generated FIR detailsatflag"B"maykindlybe seen.	STATE OF ODISHA PRAFULLA KUMAR BISWAL Vs	KARUNAKAR GAYA S.K.NAYAK, S.N.GAYA
WITH	BLAPL/1964/2026 Reg:bailSystemgeneratedFIR details at flag "A" may kindly be seen.	STATE OF ODISHA MANORANJAN ROUSTRAY VS	SAMARENDRA BAHADUR B.B.BEHERA
	BLAPL/2081/2026 Reg:bailSystemgeneratedFIR details at flag "A" may kindly be seen.	STATE OF ODISHA SANGRAM JENA @ BUBUN VS	SUBHAJEET SAHU U.SAHOO, R.PANIGRAHI, S.MOHANTY
		STATE OF ODISHA	

- 68) BLAPL/1902/2026
(i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. SRIKANTA PRADHAN Vs OM PRAKASH SARAN K.P.RANA
- 69) BLAPL/1903/2026
i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. STATE OF ODISHA DILLIP KUMAR SAHOO Vs PULAKESH MOHANTY M.PAGAL
- 70) BLAPL/1904/2026
(i)For orders reg Bail (ii) Copy of orders passed in BLAPL/1796/2025, common order passed in (BLAPL/1045/2025, BLAPL/1087/2025) , BLAPL/5045/2025 disp.of case having same FIR are at flag 'A' ,C,D respectively System generated copy of FIR details is at Flag'B' STATE OF ODISHA RANJAN KUMAR SAHU Vs BISWAJIT DAS P.GOUDA, T.BALASAMANTA, S.BEHERA
- 71) BLAPL/1905/2026
(i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. Copy of disposal orders passed in BLAPL No.234 of 2024 , BLAPL No.186 of 2024 , BLAPL No.187 of 2024 , BLAPL No.1064 of 2025, BLAPL No.7331 of 2025, BLAPL No.6902 of 2025 with same FIR no. are at flag P, Q, R, S,T &U respectively STATE OF ODISHA PRABHASINI BHUYAN Vs SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.BARIK
- 72) BLAPL/1906/2026
i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. STATE OF ODISHA PADMA LOCHAN MOHANTY Vs LAMBODOR ACHARI S.MOHAPATRA, S.R.PAIKRAY, A.K.JENA
- STATE OF ODISHA M/S RAJJEET ROY, S.K.SINGH, N.HOTA, S.S OURAV, T.P.TRIPATHY, A.MO HANTY
- 73) BLAPL/1907/2026
(i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. Copy of common order passed in BLAPL No. 308 of 2026 , BLAPL No. 309 of 2026. JOGESWAR BHUE @ BHOI Vs DEBASIS SAHOO S.K.PRUSTY, D.K.RAJ
- STATE OF ODISHA M/S SAROJ KUMAR MISHRA

- 74) BLAPL/1909/2026
(i)For orders reg Bail (ii)System generatedcopy of FIRdetails is Vs
atFlag'B'.Copyofdisposal
orders passed in BLAPL
No.11580 of 2024 , BLAPL No.
10022 of 2024, BLAPL No.8654
of2024,BLAPLNo.1816of 2025,
BLAPLNo.8984of2025 with same
FIR no. are at flag P, Q,T,R & U
respectively.Copy
ofcommondisposalorder
passedinBLAPLNo.7156of
2025,,BLAPLNo.7567 of 2025 with
same FIR no. is at flag 'A' .
- WITH** BLAPL/1934/2026 STATE OF ODISHA
I)Forordersreg.bail.(II)Sys. BIBHU PRASAD ACHARYA
gen.FIR match case details is VS
atflag'A'.(III)Copyofthe
earliestdisp.orderpassedin
BLAPL/11580/2024isatflag-
"X".(IV)Copiesofdisp.order
passedinBLAPL/8654/2024
andBLAPL/7156/2025ofthe same
petitioner are at flag-"Y" &"Z"resp.
- 75) BLAPL/1911/2026 STATE OF ODISHA
(i)For orders reg Bail. TUKUNA SAHU
(ii)System generated copy of VS
FIRdetailsisatFlag'B'. SIBA RANJAN POLAI
B.K.RAGADA,
D.R.MOHAPATRA,
A.K.NAYAK, B.PASAYAT,
P.K.BEHERA, B.K.SENDHA
- 76) BLAPL/1912/2026 STATE OF ODISHA
Reg:bailSystemgeneratedFIR details SRIDHAR MANTRY
at flag "A" may kindly be seen. VS
PRATIK NAYAK
A.MISHRA
- WITH** BLAPL/1983/2026 STATE OF ODISHA
Reg:bailSystemgeneratedFIR details
at flag "A" may kindly be seen. HIMANSU SEKHAR DASH
VS
BIBHUTI BHUSAN
CHOUDHURY
S.SATAPATHY, P.P.PANDA,
P.PATTANAIK
- BLAPL/1984/2026
Reg:bailSystemgeneratedFIR details
at flag "A" may kindly be seen. STATE OF ODISHA
NIRMALYA KRUSHNA DAS
VS
BIBHUTI BHUSAN
CHOUDHURY
S.SATAPATHY, P.P.PANDA,
P.PATTANAIK, S.SATPATHY
- BLAPL/2054/2026
Reg:bailSystemgeneratedFIR details
at flag "A" may kindly be seen. STATE OF ODISHA
GANGADHAR JENA
VS
UMESH KUMAR LENKA
M.KHATUA,S.LENKA,
M.CH.MOHANTY

	BLAPL/2259/2026 Reg.BailSystemgenerated copyofFIRdetailsmatchisat flag- B.BLAPLNo.52/2026 arisingoutofthesame petitionerwithGolantharaPS CaseNo.447dated30.09.2025 isstillpending.iii) ABLAPL No. 1837/2026arisngoutofsame FIRisalsostillpending.	STATE OF ODISHA SURESH CHANDRA NAYAK VS	BIBHUTI BHUSAN CHOUDHURY S.S.SATAPATHY, P.P.PANDA, P.PATTANAİK
	BLAPL/2522/2026 Reg:bailSystemgeneratedFIR details at flag "A" may kindly be seen.	STATE OF ODISHA ALOK SAHOO VS	RAJ KUMAR ROUT S.R.PANDA, P.MOHANTY, D.PANDA,N.DAS, S.MOHAPATRA, N.SWAIN, S.SAHOO
	BLAPL/2683/2026 Reg:bailSystemgeneratedFIR details at flag "A" may kindly be seen.	STATE OF ODISHA SANKAR PRUSTY VS	BASANTA KUMAR DAS S.K.DAS,C.DAS
	BLAPL/2942/2026 Reg:bailSystemgeneratedFIR details at flag "A" may kindly be seen.	STATE OF ODISHA SAPAN KUMAR PANDA VS	SANDEEP RAJ PANDA S.MOHAPATRA, R.K.ROUT, S.SAHOO
	BLAPL/2964/2026 Reg: bail System generated FIR detailsatflag"B"maykindlybe seen.	STATE OF ODISHA LOKANATH SAHOO VS	BASANTA KUMAR DAS S.K.DAS
77)	BLAPL/1913/2026 (i)ForordersregardingBail(ii) CopyoforderpassedinBLAPL No.1728of2025havingsame FIRisatflag'A'System generated copy of FIR details is atFlag'B'.	STATE OF ODISHA JATIN KUMAR BEHERA Vs	BIRENDRA KUMAR PARDHI A.BEHERA,D.P.PATTANAİK
78)	BLAPL/1914/2026 (i)For orders reg Bail (ii)System generatedcopy of FIRdetailsis atFlag'B'.Copyofdisposal orderspassedinBLAPL No.4015 of 2024 , BLAPL No.4590 of 2024 with same FIR no.areasatflag'D'& 'C'respectively.	STATE OF ODISHA SUMIT GOUD @ SAMIT GOUDA Vs	DIBYA JYOTI SAHOO D.SAHOO

STATE OF ODISHA

- 79) BLAPL/1915/2026
For orders reg. BAIL. System gen. LowerCourt details is at flag-'A'. ANIL BEHERA
Vs ASHOK KUMAR SARANGI
P.SARANGI
- 80) BLAPL/1916/2026
For orders reg. BAIL. System gen.FIR details is at flag-'A'. STATE OF ODISHA
Vs SHESHA MEHER
AKSHAYA KUMAR SAHOO
A.K.PARIDA
- 81) BLAPL/1917/2026
I)For orders reg. Bail. (II)Sys. gen.match details for same trial court case no. is at flag 'A'. STATE OF ODISHA
Vs SUBHAKANTA
JAGADALA
DHIRENDRA KUMAR
MOHAPATRA
S.PANDA, M.K.PANI,
A.MEHTA
- 82) BLAPL/1918/2026
(i)For orders reg Bail (ii)System generated copy of FIR details is at Flag'B'. STATE OF ODISHA
Vs AHITA PHAL MANDAL
RUCHI RAJGARHIA
P.PARIDA, A.PRADHAN,
S.K.BEHERA,S.JOSHI
- 83) BLAPL/1920/2026
(I)For orders reg.Bail(II) Additional Document filed by counsel for petitioner is at Flag 'U' may kindly be seen Sys. gen. match details for same trial court case no. is at flag'A'. STATE OF ODISHA
Vs UDAL PASWAN
AMIT BISWAL
S.SAHOO, R.K.MOHARANA,
A.PANDIA,S.SAMANT
- 84) BLAPL/1921/2026
I)For orders reg.bail.(II)Sys. gen.FIR match case details is at flag'A'. STATE OF ODISHA
Vs BASUDEV DEHURY
PRIYA RANJAN SINGH
- 85) BLAPL/1922/2026
(I)For orders reg. bail. (II)Sys. gen.FIR match case details is at flag 'A'. STATE OF ODISHA
Vs TARINI PANDA
PARTHA SARATHI DAS
- 86) BLAPL/1923/2026
For orders reg.bail.(II)Sys. gen.FIR match case details is at flag'A'. STATE OF ODISHA
Vs SOURAV SEN
JITENDRA SAMANTARAY
S.G.DAS
- STATE OF ODISHA

- 87) BLAPL/1924/2026
)Forordersreg.bail.(II)Sys. gen.FIR match case details is atflag'A'.(III)Copyofthe earliestdisp.orderpassedin BLAPL/12831/2025isatflag-"X". (IV) BLAPL/13774/2025 and BLAPL/13786/2025pending casesarisingoutofsameFIR no.
- GUNU @ AKHILA NAIK
Vs
- RONIT GHOSH
 S.HOTA, S.PATNAIK
- 88) BLAPL/1925/2026
 I)Forordersreg.bail.(II)Sys. gen.FIR match case details is atflag'A'.(III)Copiesofdisp. orderpassedin BLAPL/5692/2025and BLAPL/11918/2025 are at flag-"X"and"Y"resp.
- STATE OF ODISHA
 LUKU KHARA
Vs
- SURYAKANTA DASH
 H.K.MOHARANA,
 G.K.SURJYA
- 89) BLAPL/1927/2026
 I.A No-265/2026 for interim bail isatflag-"Z'maykindlybe seen.Copyserved.(II)Sys.gen. FIR match case details is at flag 'B'.
- STATE OF ODISHA
 ASHOK SETHY
Vs
- BIJAY KUMAR MOHANTY
 J.PRADHAN
- 90) BLAPL/1929/2026
 I)Forordersreg.bail.(II)Sys. gen.FIR match case details is atflag'A'.(III)Copiesofdisp. orderpassedin BLAPL/9773/2025, BLAPL/4601/2025and BLAPL/12594/2025 are at flag-"X", "Y"&"Z"resp.
- STATE OF ODISHA
 YUVRAJ PASWAN
Vs
- KODANDA KUMAR BHUYAN
- WITH** BLAPL/2484/2026
 1)Forordersregbailwith system generated FIR details is atFlagAImaykindlybeseen
 2) Copy of BLAPL 9773/25,4601/25,12594/25,adisposed of cases arising out of sameFIRareatFlagB1-B3 maykindlybeseen.
- STATE OF ODISHA
 BHABESH RAJ CHOUDHURY
VS
- SIDHARTHA SANKAR RAY
 (2)
 B.K.DAS

STATE OF ODISHA

- BLAPL/2490/2026
1)Forordersreg.bailwith systemgeneratedFIRdetailsis at Flag A may kindly be seen. 2) CopyofBLAPL 9773/25,4601/25&12594/25, disposed of cases arising out of sameFIRareatFlagB1-BB3 maykindlybeseen
- SURAJ KUMAR SINGH
VS
- SIDHARTHA SANKAR RAY
(2)
B.K.DAS
- BLAPL/2875/2026
(I)Forordersreg.Bail.(ii) System generated FIR details matchreportisat flag 'A'. iii) WithordercopiesofBLAPL nos- 9773,4601,12594of2025 all are disp of cases at flag 'B1' to'B3'res.maykindlybeseen.
- STATE OF ODISHA
SEKH ASIF
VS
- PABITRA KUMAR NAYAK
H.B.DASH,A.C.R.DAS,
K.K.JENA
- 91) BLAPL/1930/2026
(Forordersregardingbail.2. Copy of order passed in BLAPL No- 4636/2023,1 80/2024,12757/2024,1957/2025 ,7620/2025,9317/2025, 9492/2025and11181/2025 disp.ofcasehavingssameFIR areatFlag'A1'&A8 respectively.3.System generated Copy of FIR details is atFlag'C'.)
- STATE OF ODISHA
RAGHU @ DEBENDRA SWAIN
Vs
- AMULYA RATNA PANDA
S.DASH
- 92) BLAPL/1931/2026
(Forordersreg.bail.Sys.gen. FIR match case details is at flag 'A'. Copies of disp. order passed inBLAPL/8905/2023, 3800/2024nad7426/2025 are atflag- "X","Y"&"Z"resp..)
- STATE OF ODISHA
RAJESH BEHERA
Vs
- DIPTI RANJAN BHOKTA
N.AFREEN,S.SAHOO
- 93) BLAPL/1932/2026
(Forordersreg.bail.Sys.gen. FIR match case details is at flag 'A'. Copies of disp. order passed inBLAPL/6859/2025and 8354/2025areatflag-"X"&"Y" resp.)
- STATE OF ODISHA
HRUDANANDA MAHATO
Vs
- SOUMYA RANJAN DAS
- 94) BLAPL/1933/2026
(Forordersreg.bail.Sys.gen. FIR match case details is at flag 'A'.)
- STATE OF ODISHA
SURAMA PATRO @ PATHRA
Vs
- SOUBHAGYA KUMAR DASH
S.K.TRIPATHY , H MOHANTA
- STATE OF ODISHA

- 95) BLAPL/1936/2026
(Forordersreg.bail.Sys.gen. FIR match AYUB ALI LASKAR @ AYUB case details is at flag LASKAR Vs SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.SDASH, K.M.HATI,S.K.BEHERA
'A'.Copyoftheearliestdisp. Vs
orderpassedin
BLAPL/11812/2023is at flag-
"X".Copies of disp. order passed
inBLAPL/2881/2024and
BLAPL/8307/2025ofsame
petitionerareatflag-"Y"&"Z" resp.)
- 96) BLAPL/1937/2026 STATE OF ODISHA
(Forordersreg.bail.Sys.gen. STATE OF ODISHA
FIRmatchcasedetailsisatflag 'A'. RAJESH DANGA @ MINTU SHIVSANKAR MOHANTY
Copies of disp. orderpassed Vs
inBLAPL/13537/2025,
BLAPL/13899/2025and
BLAPL/671/2026 are at flag-"X",
"Y"and"Z"resp.Copycommon
disp.orderpassedin
BLAPL/313/2026ofthesame
petitionerisatflag-"P".)
- 97) BLAPL/1938/2026 STATE OF ODISHA
(Forordersreg.bail.Sys.gen. FIR match STATE OF ODISHA
case details is at flag BISWANATH NAYAK Vs SOUMYA KANTA TRIPATHY
'A'.Copyoftheearliestdisp. Vs L.MOHANTY,A.SUNDARAY
orderpassedin
BLAPL/4424/2025is at flag-
"X".)
- 98) BLAPL/1939/2026 STATE OF ODISHA
(Forordersreg.bail.Sys.gen. FIR match STATE OF ODISHA
case details is at flag 'A'.Copy of SARAT MAHALIK
commondisp.order Vs JAGANNATH KAMILA
passedinBLAPL/171/2026, SK.ZAFARULLA,
BLAPL/269/2026and S.PATTANAİK
BLAPL/471/2026isatflag-"X".)
- 99) BLAPL/1940/2026 STATE OF ODISHA
(Forordersreg.bail.Sys.gen. Trial court STATE OF ODISHA
match case details is atflag'A'.) HURDANAND YADAV@ MITHUN DAS
HRUDANANDYADAV P.S.DAS
Vs
- 100) BLAPL/1941/2026 STATE OF ODISHA
(Forordersreg.bail.System gen.FIR STATE OF ODISHA
match case details is atflag"A".) SACHIN KUMAR RAIKWAR @ AJIT KUMAR RAUT
SACHINRAIKWAR
Vs

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
21.04.2026

DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's
Notice Board for information.)

(JUDL.)

DY.REGISTRAR

